

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 694/2023

Suo Moto In Re : News Item Appearing in Hindustan  
Times dated 26.10.2023 titled "UN Predicts Ground  
Water Level in India will reduce to 'low' by 2025".

VERSUS

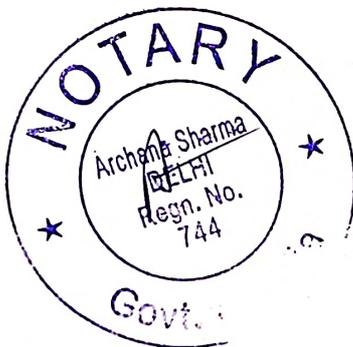
Central Ground Water Authority and Ors.

....Respondents

REPLY TO THE ORIGINAL  
APPLICATION NO. 694/2023 ~~2022~~  
ON BEHALF OF RESPONDENT NO.  
17 STATE OF RAJASTHAN  
THROUGH THE SECRETARY,  
DEPARTMENT OF WATER  
RESOURCES;

MAY IT PLEASE THE HON'BLE TRIBUNAL,

The humble answering respondent No.17,  
respectfully beg to submit the reply of above said  
Original Application, as under:



  
M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur

1. That this Hon'ble Tribunal vide order dated 24.11.2023 was pleased to initiate suo moto proceedings on the basis of news articles published in Times of India dated 26.10.2023, in respect of depleting Ground Water Level in India.

The above mentioned title was published as "UN Predicts Ground Water Level in India will reduce to 'low' by 2025".

2. Answering Respondent humbly submits that Rajasthan is the largest state of country having an area of 3,42,239 Sq.Km. (10.4% of the country's geographical area). Rajasthan state falls under semi arid climate region and having rainfall is also low and uneven. Mahi and Chambal are only perennial rivers existing in the state.

3. Answering Respondent humbly submits that the eastern part of Aravalli hill range covered by consolidated formations, receives higher rainfall whereas western area covered with Aeolian sand



  
M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur

alluvium receives scanty rainfall. The Average annual rainfall in the State is 460 mm and temperature varies from 0 degree in winters to 48 degree in summers, which has resulted in higher evapo transpiration rates.

It would be relevant to mention here that in Rajasthan 91% of the Domestic Water requirements of Rural/Urban Sector are being catered from Groundwater Sources and only 9% Water requirement is being met from surface water sources.

The groundwater resources in the state are the only most reliable and dependable sources for sustenance of life, water demand and most of the Industrial water growth, urbanization and changing living standards. About 77% of the total irrigation water demand and most of the Industrial Water requirements are being catered from Ground resources only.

4. That the Answering Respondent conducts Ground Water Resource Assessment annually as per GEC guidelines, jointly by State Ground Water

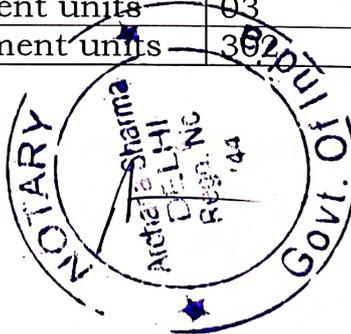
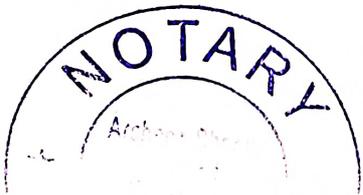


  
M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur

Department and Central Ground Water Board. The assessment involves computation of dynamic ground water resources or Annual Extractable Ground Water Resource, Total Current Annual Ground Water Extraction (utilization) and the Percentage of utilization with respect to annual extractable resources (stage of Ground Water extraction). The assessment units are categorized based on Stage of Ground Water Extraction which are then validated with long-term water level trends.

**Table : Comparison of Ground water Resources 2023 and 2022**

<b>Particulars</b>	<b>2023</b>	<b>2022</b>
Annual Extractable Ground Water Resources	1107363.46 ham	1095955.78 ham
Total Annual Ground Water Extraction	1673907.14 ham	1655618.03 ham
Stage of Ground Water Extraction (%)	148.77	151.06
Category of assessment units		
Safe assessment units	38	38
Semi-Critical assessment units	22	20
Critical assessment units	23	22
Over-Exploited assessment units	216	219
Saline assessment units	03	03
Total of assessment units	302	302



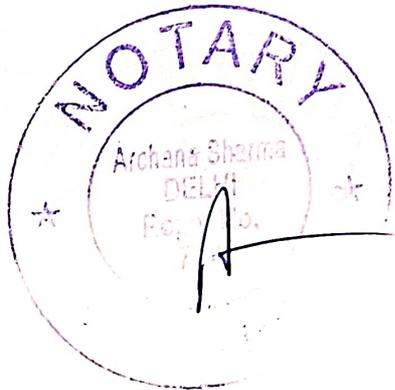
**M.K. GUPTA**  
Superintending Engineer (HQ)  
G.W.D., Jaipur

About 70% area of the state falls under the overexploited category as shown in Map-1, Ground Water Extraction and Recharge Scenario from year 1984 to 2024. To substantiate the above mentioned figures, answering respondent annex copy of map of State of Rajasthan and marked as **ANNEXURE-R-17/1**.

**MEASURES TAKEN REGARDING GROUND WATER AUGMENTATION**

5. Answering Respondent humbly submits that in Rajasthan State various water conservations, harvesting and recharge related schemes are ongoing like Atal Bhu Jal Yojana, Rajiv Gandhi Jal Sanchyan Yojana, Jal Shakti Abhiyan, PMKSY, MNREGA etc.

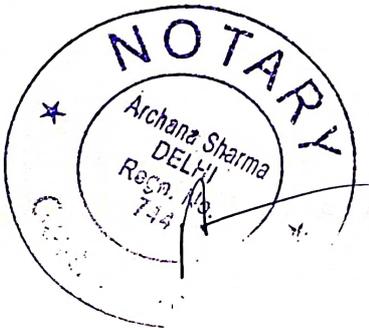
**Atal Bhujal Yojana** (ATAL JAL) is a World Bank aided Programme (50% World bank+50% Govt. of India). Implemented from 1<sup>st</sup>April 2020 for 5 year upto 2024-25. The total layout of Yojana is Rs.6000 crore. This scheme is Implemented in



  
**M.K. GUPTA**  
Superintending Engineer (HQ)  
G.W.D., Jaipur

7 States viz. Gujarat, Haryana, Karnataka, Maharashtra, Madhya Pradesh, Rajasthan & Uttar Pradesh.

6. That the above mentioned projects are implemented through convergence of ongoing central & State schemes. Ground Water Department is the Nodal Department and Project Implementation Agency (PIA). There are 7 Main Line departments associated with this Yojana are Water Resources Department, Public Health Engineering Department, Watershed development and soil conservation, Agriculture, Horticulture, Panchayati Raj and Energy. It covers 1132 GPs of 38 Blocks of 17 districts. Gram Panchayat has been considered a unit in this project. Water security plan of all selected 1132 GPs will be prepared in this project. This is 100% Grant and it is based on Program for Result (P for R).



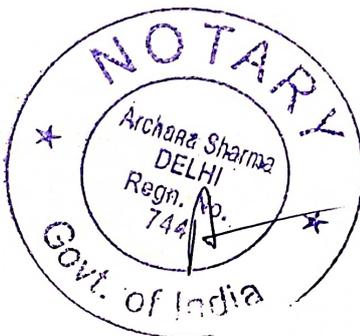
  
M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur

7. **MAIN OBJECTIVE OF THE ABOVE MENTIONED SCHEMES :**

- I. To arrest the declining trend of Ground Water.
- II. Participatory Ground Water Management (through convergence among various on-going Schemes with the active involvement of local community of stakeholder).
- III. Behavior change in community.

In addition to the aforesaid, as per Urban Development and Housing Department of Government of Rajasthan, it is mandatory to construct rain water harvesting structure in the premises of more than 225 sq. meter plot size in individual household. (Annexure-R-17/2).

8. That the master plan jointly prepared by State Ground Water Department and Central Ground Water Board to recharge ground water artificially in the year 2020 and submitted to all the District Collectors for the implementation through various line



  
**M.K. GUPTA**  
 Superintending Engineer (HQ)  
 G.W.D., Jaipur

departments like WRD, WaterShed, Panchyati Raj, PHED, Agriculture and forest etc. For the regulation and management of Ground Water, constitution of State Ground Water Authority is under process, presently it is under control of Central Ground Water Authority which provide no objection certificate to industries through their online NOCAP web portal.

**PRAYER**

It is, therefore, most respectfully prayed that this reply of Answering Respondent No.17 may kindly be taken on record in Original Application No.694/2023.

Humble Answering Respondent No.17

Jaipur

Dated : 09/02/2024

Presently : New Delhi

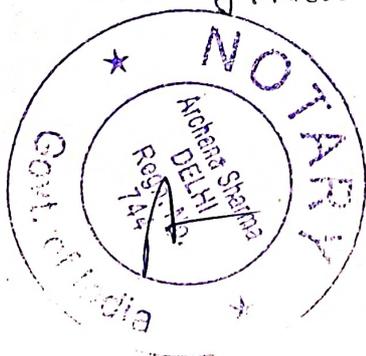
Through Officer Incharge



(Mahendra Gupta)

**M.K. GUPTA**

Superintending Engineer (HQ)  
G.W.D., Jaipur



BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 694/2023

Suo Moto In Re : News Item Appearing in Hindustan Times dated 26.10.2023 titled "UN Predicts Ground Water Level in India will reduce to 'low' by 2025".

VERSUS

Central Ground Water Authority and Ors.

....Respondents

**AFFIDAVIT IN SUPPORT OF REPLY**  
**TO THE ORIGINAL APPLICATION**

I, Mahendra Kumar Gupta Son of Shri Prabhudayal Gupta, aged about 55 years, Superintending Engineer, Ground Water Department, Government of Rajasthan, Jaipur, do hereby take oath and state as under :

1. That I am Officer In-charge of the Respondent No.17 in the present case and am well conversant with the facts and circumstances of the case.
2. That the annexed reply has been drafted by my counsel under my instructions which I believe to be true and correct and understood the same accordingly.
3. That the contents of the annexed reply to the Original Application are true and correct to the best of my personal knowledge.



  
DEPONENT  
M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur

**VERIFICATION**

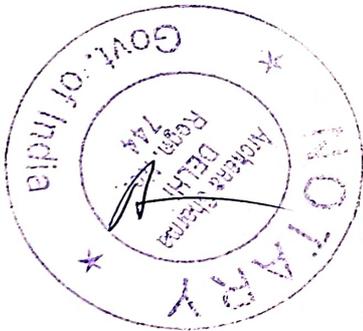
I, the abovenamed deponent do hereby verify on oath that the contents of para 1 to 3 of my above affidavit are true and correct to the best of my personal knowledge. Nothing material has been concealed therefrom and no part of it is false. So help me God.

Dated : 09/02/2024  
Presently : New Delhi

*by*  
I identify the deponent who has  
Signed/put T.I. In my presence

*HJ*  
DEPONENT

M.K. GUPTA  
Superintending Engineer (HQ)  
G.W.D., Jaipur



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It as correct

*[Signature]*  
Notary DELHI

- 9 FEB 2024

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 694/2023**

Suo Moto In Re : **News Item Appearing in Hindustan Times dated 26.10.2023 titled "UN Predicts Ground Water Level in India will reduce to 'low' by 2025".**

**VERSUS**

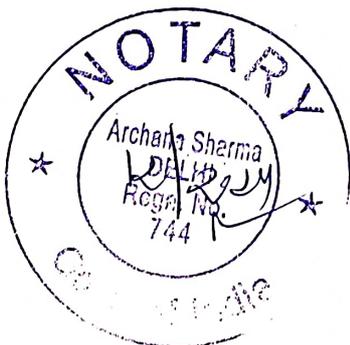
Central Ground Water Authority and Ors.

...Respondents

**AFFIDAVIT IN SUPPORT OF DOCUMENTS**

I, Mahendra Kumar Gupta Son of Shri Prabhudayal Gupta, aged about 55 years, Superintending Engineer, Ground Water Department, Government of Rajasthan, Jaipur, do hereby take oath and state as under :

1. That I am Officer In-charge of the Respondent No.17 in the present case and am well conversant with the facts and circumstances of the case.
2. That the annexed document Annex.R-17/1 and R-17/2 are true and exact photo copies of their originals.



  
 DEPONENT  
**M.K. GUPTA**  
 Superintending Engineer (HQ)  
 G.W.D., Jaipur

**VERIFICATION**

I, the abovenamed deponent do hereby verify on oath that the contents of para 1 to 2 of my above affidavit are true and correct to the best of my personal knowledge. Nothing material has been concealed therefrom and no part of it is false. So help me God.

DATED : 09/02/2024

Presently : New Delhi

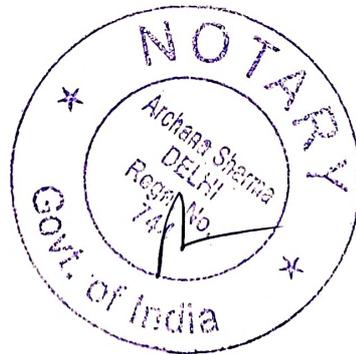


DEPONENT

M.K. GUPTA

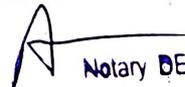
Superintending Engineer (HQ)  
G.W.D., Jaipur

 Identify the deponent who has  
Signed/put T.J. In my presence



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It as correct

 Notary DELHI

- 9 FEB 2024

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 694/2023**

Suo Moto In Re : News Item Appearing in Hindustan Times dated 26.10.2023 titled "UN Predicts Ground Water Level in India will reduce to 'low' by 2025".

**VERSUS**

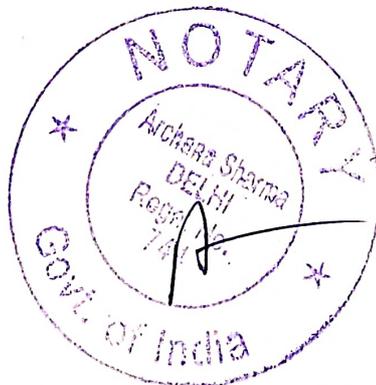
Central Ground Water Authority and Ors.

....Respondents

**I N D E X**

<b>S.No.</b>	<b>Particulars</b>	<b>Annexure</b>	<b>Page No.</b>
1.	Reply to the Original Application on behalf of Respondent No.17 alongwith affidavit		
2.	Photo copy of map	Annex-R-17/1	
3.	Photo copy of Guidelines	Annex-R-17/2	

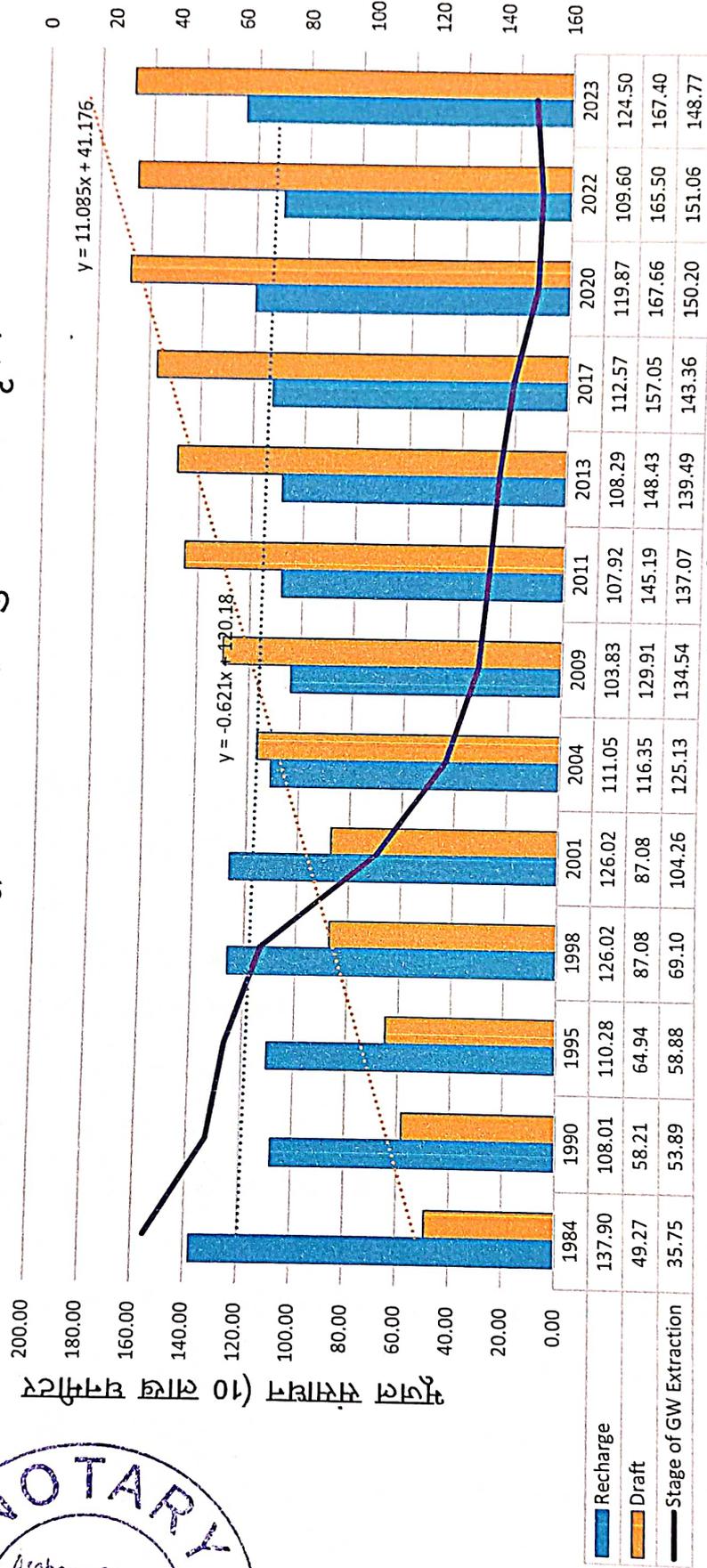
Answering Respondent No.17



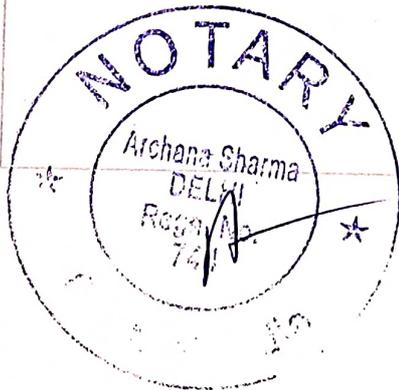
  
**M.K. GUPTA**  
 Superintending Engineer (I)  
 G.W.D., Jaipur



राजस्थान का भूजल दोहन एवं पुनर्भरण परिदृश्य



भूजल मूल्यांकन वर्ष



M.K. GUPTA  
 Superintending Engineer (HQ)  
 C.O.D., Jaipur

राजस्थान सरकार  
नगरपालिका विकास एवं स्थायित्व योजना विभाग, राज. नगरपुर

संज्ञांक: एफ 65 (अ) सीए/एसई/डीपलटी/ 10/ व.जल पुनर्प्राप्ति/ दिनांक: 20-5-2020

1. आयुक्त,  
राजस्थान आवासन मण्डल, जयपुर।
2. आयुक्त,  
जयपुर/ जोधपुर विकास प्राधिकरण,  
जयपुर/ जोधपुर।
3. सचिव,  
नगर विकास विभाग,  
समस्त राजस्थान।
3. मुख्य कार्यकारी अधिकारी/  
आयुक्त/ अधिशासी अधिकारी,  
नगर निगम/ परिषद/ पालिकाएं,  
समस्त राजस्थान।

**श्रावण**

विभाग के आयुक्तों को आदेश सं. एफ 66 (अ) सीए/एसई/डीपलटी/ 10/ व.जल पुनर्प्राप्ति/ दिनांक: 16.05.20 दिनांक: 16.05.20 को निम्नप्रकार में निर्देश प्रदान किये जाते हैं :-

1. शहरी क्षेत्र में स्थित 300 वर्ग मीटर से अधिक के क्षेत्रफल के भूखण्डों पर निर्मित/नये बनने वाले भिजी भवनों में "घर्षा जल पुनर्प्राप्ति संरचना अंगणाली" (Roof Top Rain Water Harvesting Structure) बनवाया जाना सुनिश्चित करने हेतु इन प्रावधानों की बाधाओं को ध्यान में रखा जावे।
2. यह सुनिश्चित किया जावे कि शहरी क्षेत्रों में स्थित 300 वर्ग मीटर से कम क्षेत्रफल के भवनों/भूखण्डों पर घर्षा जल सीवर लाइन में नहीं डाला जाये। स्वतंत्र भवनों में घर्षा जल सीवर लाइन में नहीं जाकर खुली नाला-नाली में बहाया जावे। एच. एच. एल. एवं सड़कों, चौकड़ों व घुटपाथ क्षेत्रों में घर्षा जल के संग्रहण/पुनर्प्राप्ति हेतु राज के विभिन्न निम्नले क्षेत्रों (Low Lying Area) में स्थित खाली स्थान पर "घर्षा जल पुनर्प्राप्ति संरचना अंगणाली" (Roof Top Rain Water Harvesting Structure) की शहरी अधिनियम प्रावधानों द्वारा निर्माण करवाया जावे।

*(Handwritten signature and scribbles)*



3. शहरी क्षेत्रों में स्थित शान्तिपार्क अथवा ग्रीन बेल्ट परिसरों में स्थित शहरी स्थानीय निकायों को वर्षा जल के संग्रहण/पुनर्गण की योजनाओं को प्रोत्साहित करने के लिए "वर्षा जल पुनर्गण संरचना प्रणाली" (Storm Rain Water Harvesting Structure) का निर्माण करवाना अनिवार्य सुनिश्चित किया जावे।
4. निजी भवनों में एवं खुले स्थानों को वर्षा जल के संग्रहण/पुनर्गण के लिए "वर्षा जल पुनर्गण संरचना प्रणाली" (Roof Top & Storm Rain Water Harvesting Structure) निर्माण हेतु शहरी स्थानीय निकायों को लिये निम्नानुसार लक्ष्य निर्धारित किये जाते हैं

क्रम सं.	गाम शहरी स्थानीय निकाय	निजी भवनों में निर्मित की जाने वाली "वर्षा जल पुनर्गण संरचनाओं" (Roof Top Rain Water Harvesting Structure) की सं.	खुले, धागा पर निर्मित की जाने वाली वर्षा जल पुनर्गण संरचनाओं (Storm Rain Water Harvesting Structure) की सं.	विवरण
01.	राजस्थान शांतिपार्क भण्डल	500	30	
02.	जोधपुर विकास प्राधिकरण	50	30	
03.	नगर विकास प्राधिकरण (अन्य)	28	10	
04.	नगर विकास प्राधिकरण	50	10	
05.	नगर विकास (अन्य प्रत्येक)	30	5	
06.	नगर परिषद (ग्रामाट)	20	3	
07.	नगर पालिका (ग्रामाट)	10	2	
08.	नगर पालिका (अन्य)	5	1	

5. उपरोक्त आवंटित लक्ष्यों को अनुसार "वर्षा जल पुनर्गण संरचना प्रणाली" (Roof Top & Storm Rain Water Harvesting Structure) का निर्माण मानसून आने से पूर्व हर स्थिति में 30 जून 2010 तक करवाया जाना सुनिश्चित करायें।

उक्त कामों की निगरानी हेतु जोधपुर/जोधपुर विकास प्राधिकरण को लिये त्वायुगत नगर विकास च्यास को लिये सचिव नगर निकायों के लिए मुख्य कार्यकारी अधिकारी/आ. अधिकारी/अधिकारी का आधकृत किया जाता है। "वर्षा जल पुनर्गण संरचना" (Roof Top & Storm Rain Water Harvesting Structure) प्रणाली के निर्माण हेतु उक्त प्रावधानों को पंजाई एवं प्रभावी तरीके से लागू करने के लिये तथा उपरोक्तानुसार लक्ष्यों



का पूर्ण मूल्य को दिने उत्तरवासी एवं एन जल संचयन को राष्ट्रीय प्रतिष्ठान मंत्रालय अधीन ही बनाया जाये।

जयपुर, जोधपुर विकास प्रधिकारण व नगर विकास विभाग के निजी उप सचिव सचिव (प्रयोग), नगरीय विकास विभाग व नगर निवेशक को निम्न सम्बन्धित क्षेत्रीय उप निदेशक को भी सूचना अधिकाधिक नियुक्त किया जाता है। मौखिक अधिकाधिक द्वारा काम की पुष्टि/समाप्ति, गोपनीयता व सूचना संचालित करेंगे। सम्बन्धित क्षेत्रीय उप निदेशक द्वारा सम्बन्धित क्षेत्रीय सूचना प्रतिष्ठान में निदेशात्मक स्थानीय विकास को प्रेषित की जायेगी।

"सर्वांगीण जल पुनर्भरण संरचना" (Rooftop & Storm Drain Water Harvesting Structure) प्रणाली के प्रोत्साहन यदि लागू नहीं होते हैं, तो निगरानी को दिने निर्माण अधिकारी का व्यापक उत्तरदायित्व निर्धारित किया जायेगा।

  
(जी.एस.संघ)

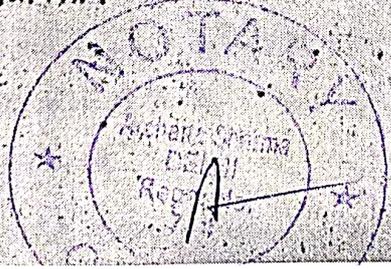
प्रमुख शासन सचिव,

नगरीय विकास एवं स्वायत्त शासन विभाग

क्रमांक: एफ 85 (4) पीए/एसई/डीएलबी/10/व.जल पुनर्ग. / दिनांक: 11/05/12

प्रतिलिपि सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित है :- 22-15-25/7

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय मंत्री महोदय, स्वायत्त शासन विभाग, ज. जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. निजी सचिव, प्रमुख शासन सचिव, नगरीय विकास एवं स्वायत्त शासन विभाग, जयपुर।
5. निजी सचिव, प्रमुख शासन सचिव, जन स्वास्थ्य अभियंत्रिकी विभाग, जयपुर।
6. निजी सचिव, शासन सचिव, स्वायत्त शासन विभाग, राज, जयपुर।
7. जम्मातीय आयुक्त (संगस्त), राजस्थान।
8. जिला कलेक्टर (संगस्त), राजस्थान।
9. उप शासन सचिव (प्रथम व द्वितीय), नगरीय विकास विभाग, राज, जयपुर।
10. महापौर/समापति/अध्यक्ष, नगर निगम/परिसर/प्रसिद्धि, संगस्त राजस्थान।
11. मुख्य अभियंता (मुख्यालय), जन स्वास्थ्य अभियंत्रिकी विभाग, राज, जयपुर।
12. उप निदेशक (क्षेत्रीय), स्थानीय विकास विभाग, जयपुर, जोधपुर, कोटा, भजपुर, बीकानेर, उदयपुर।
13. संगस्त अधिकारीगण, निदेशालय।
14. जनसम्पर्क अधिकारी, निदेशालय।
15. सुरक्षित पत्रावली।



उप शासन सचिव,  
स्वायत्त शासन विभाग



राजस्थान सरकार  
नगरीय विकास विभाग

क्रमांक प.11(9) नविधि/3/2020 पार्ट-1

जयपुर, दिनांक 27 SEP 2021

आदेश

पर्यावरण संरक्षण हेतु भोंडल राजस्थान (नगरीय क्षेत्र शहर का नाम.....(भवन विनियम)) 2020 के विनियम-10.11.1, 10.11.2 पर क्रमशः वर्षा जल संरक्षण/संचयन तथा अपशिष्ट जल शुद्धिकरण एवं रिसाईकिलिंग के आवश्यक प्रावधान अंकित किये गये हैं, अनुसूची-2 के क्रम संख्या-5 के अनुसार वर्षा जल संरक्षण/संचयन हेतु अमानत राशि निर्धारित है। सक्षम स्तर से लिये गये निर्णयानुसार उक्त प्रावधानों में निम्नानुसार संशोधित किया जाता है :-

1. वर्षा के पानी द्वारा भू-गर्भ का जल स्तर बढ़ाने के संबंध में :-

225 व.मी. अथवा ज्यादा क्षेत्रफल के भूखण्डों में सैटवैक क्षेत्र में भू-गर्भ का जल स्तर बढ़ाने हेतु वॉटर हार्वेस्टिंग इकाई/संरचना निर्मित करने का प्रावधान अनिवार्य है।

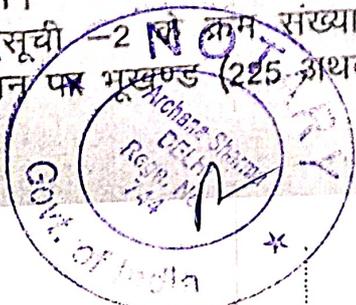
नोट :- उपरोक्तानुसार निर्मित किये जाने वाले वॉटर हार्वेस्टिंग इकाई/संरचना के कार्य करने में सक्षम है तथा इसका उपयोग प्रभावी ढंग से हो रहा है अथवा नहीं, के परीक्षण हेतु भू-जल विभाग/जन संसाधन विभाग एवं इस क्षेत्र में अनुभवी सेवा निवृत्त अभियंता से कराया जाकर अभियंता से सुचारु संचालन रिपोर्ट प्राप्त करने के उपरान्त ही धरोहर राशि लौटाई जा सकेगी। ऐसे तकनीकीविज्ञो द्वारा प्रमाण पत्र जारी करने हेतु स्थानीय निकाय से निर्धारित शुल्क, फीस के रूप में आवेदक से सीधे ही ली जा सकेगी।

2. अपशिष्ट जल का शुद्धिकरण एवं रिसाईकिलिंग के संबंध में :-

- (i) 2500 व.मी. तथा उससे बड़े भूखण्डों में स्नानागार तथा रसोई के अपशिष्ट जल (waste water) के शुद्धिकरण एवं रिसाईकिलिंग की व्यवस्था करनी होगी। इसमें टॉयलेट से निकलने वाला जल शामिल नहीं होगा।
- (ii) टॉयलेट में उपयोग में ली जाने वाली वॉटर क्लोजेट में ड्यूल फ्लश बटन वाले सिस्ट्रन ही अनुमत होंगे।

3. उपरोक्त संशोधनों के अतिरिक्त विनियम-10.11.1, 10.11.2 के शेष प्रावधान यथावत रहेंगे।

4. अनुसूची -2 के क्रम संख्या-5 में भूखण्ड (300 से अधिक व 500 व.मी. तक) के स्थान पर भूखण्ड (225 अथवा अधिक 500 व.मी. तक) पढा जावे।



M.K. GUPTA  
Superintendent  
G.M.D., Jaipur

राज्यपाल की आज्ञा से,

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. विशिष्ट सहायक, माननीय मंत्री महोदय, नगरीय विकास विभाग, राजस्थान सरकार
2. निजी सचिव, प्रमुख शासन सचिव, नगरीय विकास विभाग।
3. निजी सचिव, शासन सचिव, स्वायत्त शासन विभाग, जयपुर।
4. निदेशक, स्थानीय निकाय विभाग, राजस्थान, जयपुर को उनके अधीन समस्त नगर निगम/नगर परिषद/नगर पालिका को निर्देशित किये जाने हेतु।
5. सचिव, जयपुर/जोधपुर/अजमेर विकास प्राधिकरण, जयपुर/जोधपुर/अजमेर।
6. संयुक्त शासन सचिव प्रथम/द्वितीय/तृतीय, नगरीय विकास विभाग, जयपुर।
7. मुख्य नगर नियोजक, राजस्थान, जयपुर।
8. सचिव, नगर विकास न्यास, समस्त।
9. उप नगर नियोजक, नगरीय विकास विभाग।
10. वरिष्ठ उप शासन सचिव, नगरीय विकास एवं आवासन विभाग को विभागीय वेबसाईट पर अपलोड किये जाने हेतु निर्देशित किया जाता है।
11. रक्षित पत्रावली।

संयुक्त शासन सचिव-प्रथम



M.K. GUPTA  
Superintending Engineer (HO)  
U.W.D., Jaipur